

framework of Joint Working Group. India's apprehension on DTAC concerns its misuse through treaty shopping.

(c) No.

(d) Do not arise.

PSUs functioning in Gujarat

1289. SHRI AHMED PATEL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of the Public Sector Undertakings (PSUs) presently functioning in Gujarat;

(b) the total amount invested in each PSU during the last three years; and

(c) the details of profit and loss made by each undertaking during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA): (a) and (b) As per information available in Public Enterprises Survey (2013-14) that was laid in the Parliament on 26.02.2015, as per Registered Office there was one Central Public Sector Enterprise (CPSE), namely Indo Cat Pvt. Ltd. in the State of Gujarat as on 31.3.2014. The Indo Cat Pvt. Ltd. was established during 2013-14 with the paid up capital of ₹ 14.01 lakh.

(c) Indo Cat Pvt. Ltd is a newly establish CPSE which has not yet started operational activities and not shown profit/loss as for the year 2013-14.

NULM in Andhra Pradesh

1290. SHRI C.M. RAMESH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state :

(a) the details of the skill trainings imparted to urban poor in the State of Andhra Pradesh for self and wage employment under National Urban Livelihood Mission (NULM); and

(b) whether Government is adopting One-Size-Fit-All approach in deciding the contents of the training imparted to beneficiaries?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) In the State of Andhra Pradesh 47,600 number of urban poor have been trained during the last two years under Swarna Jayanti Shahari Rozgar Yojana/National Urban Livelihoods Mission.